

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 339 OF 2017

Dated: 12th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Uttarakhand Power Corporation Ltd.

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mr. M.G. Ramachandran
Mr. Arun K. Sinha
Mr. Sinha Shrey
Mr. Sumit Sinha for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **08.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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